

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/318(KB)2021
IA(I.B.C)/543(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	IFCI LIMITED VS RAMESH CHANDRA BARDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the UVARCL
Mr. Snehasish Chakraborty, Adv.]

Mr. Mainak Bose, Adv.] For the Respondent/Personal Guarantor
Ms. Urmila Chakraborty, Adv.]
Mr. Pranav Sharma, Adv.]

Mr. Ashok Kumar Agarwal, RP] For the Resolution Professional

ORDER

1. Learned Counsel/RP-in-Person present.
2. **IA(I.B.C)/543(KB)2024:**
 - a. Written notes of arguments be filed by both the parties within a period of ten days.
 - b. Heard. **Reserved for orders.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)